GOVERNMENT OF INDIA

MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION No. 4589 TO BE ANSWERED ON 22.07.2019

Funds to Central Universities

4589. SHRI T.N. PRATHAPAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of funds allocated/released to Central Universities during the last three years;
- (b) the criteria to determine the scale of fund to each university;
- (c) the steps taken by the Government to ensure proper utilisation of the funds by Central Universities;
- (d) whether the Government is proposing to reduce the fund allocation of Jamia Millia Islamia, a Central University having minority status; and
- (e) if so, the details thereof and reasons therefor along with the details of funds allocated to this university?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

(a): The details of the funds released by the University Grant Commission (UGC) to Central Universities during the last three years is as under:

(Rs. In Crores)

(RS. III CIOICS)	
Year	Amount Released
2016-17	6330.93
2017-18	7239.65
2018-19	6425.10

- (b): The allocation of funds under Salary and Recurring Heads is made on the basis of the requirement projected by the University and expenditure incurred during the previous year as well as availability of funds. Upto the year 2017-18, the funding for all components viz. salary, recurring and capital heads was being done through the UGC. Now, the funding for the infrastructure development in the Central Universities based on their demand is done through Higher Education Funding Agency (HEFA) from the year 2018-19.
- (c): The University Grants Commission (UGC) reviews the financial performance of each Central University on a periodical basis for ensuring proper utilization of funds and for providing further financial assistance to the Universities. Further, the accounts of Central Universities are mandatorily subjected to audit by the Comptroller & Auditor General (C&AG) of India every year and the Annual Accounts duly audited are required to be tabled in both Houses of the Parliament.
- (d): No, Sir.
- (e): Does not arise.
